

No.RPS.25/2018

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 7TH MARCH, 2018.

NOTIFICATION

The Hon'ble Chief Justice is pleased to constitute the "**Security Committee**" to look into various aspects relating to security in the functioning of the High Court at Bengaluru, Dharwad and Kalaburagi and at the residences of Hon'ble the Chief Justice and other Hon'ble Judges, with immediate effect, consisting of the following:

- 1) Hon'ble Shri Justice L.Narayana Swamy
- 2) Hon'ble Shri Justice Ravi Malimath

Further, the Registrar (Administration) shall be the Presenting Officer of this Committee.

By Order of Hon'ble the Chief Justice,

Sd/-

(ASHOK G. NIJAGANNAVAR)
REGISTRAR GENERAL.

Copy submitted to Hon'ble the Chief Justice and all the Hon'ble Judges - for kind information.

Copy to:-

- 1) The Registrar (Judicial)
- 2) The Registrar (Computers)
- 3) The Registrar (Review & Statistics))
- 4) The Registrar (Recruitment)
- 5) The Registrar (Administration)
- 6) The Registrar (Vigilance)

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- 7) The Registrar (Infrastructure & Maintenance)
- 8) The Addl. Registrar Generals, High Court of Karnataka, Dharwad and Kalaburagi Benches.
- 9) The Central Project Co-ordinator (Computers)

Copy forwarded for information and necessary action to:-

- 1) The Joint Registrars of this office.
- 2) The Deputy Registrar, RPS/HCA-II.
- 3) The AR-cum-PS to Hon'ble the Chief Justice.
- 4) The Assistant Registrar, RPS/HCA-II.